

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/7/2016

NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others

UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION FOR WHOM

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| 1. | ANANTH
for K.P. Chopra | counsel for
respondents 1-6. | <u>Anant</u> |
| 2. | for R.K. Bharat
Swetha Vasudevan
Keerthi K | counsel for
the petitioners
1-4 | <u>Swetha</u> |
| 3. | D. C. Chandragupta | counsel for R7 | <u>D.C.</u> |

ORDER

Ms Swetha Vasudevan, counsel for petitioners present. Shri Anant Merathia, counsel for R1 to R6 and Shri D Chandragupta, counsel for R7 are present. Counsel for R1 to R6 stated that they have filed status report in relation to the implementation of the order under question, for which counsel for petitioner stated that the reply is being filed in the Registry today by serving copy of the same to the other side. Counsel for petitioner further stated that she is not going to implead the LRs of R8. Counsel for R2 sought time for filing counter. Time extended at request. Put up on 23.02.2017 at 10.30 A.M.

Shri
(Ch. Md. Sharief Tariq)
Member (Judicial)

Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)